

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.08.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3460 of 2023 in Comp. App. (AT) No. ___ of 2023	Pr. Commissioner of Income Tax- Panaji, Goa-403001 Vs. Zuari Farmhub Ltd.	Vipul Agarwal
2.	I.A. No. 3456 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Dhiren Shantilal Shah Vs. Babyu Rajeev Chandrasekharan & Ors.	Nitesh Jain
3.	I.A. No. 3457 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Law & Kenneth Saatchi & Saatchi Pvt. Ltd. Vs. Patanjali Paridhan Pvt. Ltd	Sanjeev Kumar Sharma
4.	I.A. No. 3469 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Ashish Kumar Rathi Vs. Anoop Road Carries	Somesh Srivastava
5.	I.A. No. 3485 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Chandrashekhar Exports Pvt. Ltd. Vs. Babanraoji Shinde Sugar & Allied Industries Ltd.	Ashutosh Kumar
6.	I.A. No. 3489 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Perfect Nivesh Infra Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Harsh Gurbani

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By order
-sd/-
Assistant Registrar